document is given i_n the annexure. [See appendix 171, annexure No. 5]

U.S. repoit on iSI-backetl militancy in Kashmir

180. SHRI PRAMOD MAHAJAN.

SHRI VIREN J. SHAH; Will the Minister of EXTERNAL AFFAIRS be pleas-d to state:

(a) whether GovernmerrVs attention has been drawn to a report published in the 'Indian Express' of June 29, 1994_ under the heading 'ISI-backcd militancy to spread in India' warns US report;

(b) if so, what arc the contents of the report;

(c) what are the details of ISI-backed terrorist training camps in Pakistan and Pak'stan-occupied Kashmir (FOK), the number of persons being trained and arms supplied and training given to them; and

(d) what steps Government have taken or propose to take to meet the situatiojn in Kashmir and various other parts of the counry?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L, BHATIA): (a) Yes, Sir.

(b) The report entitled "The Kashmir Connection" prepared by the Task Farce on Terrorism and Unconventional Warfare of the House Republican Research Commitee, US House of Representatives documen s Pakistans' role in international terrorism and its profound ramifications for India. ThW non-official Teport states that supporters of Islamist <u>cau.es</u>, put Kashmir high on their list of Jihads to be fought. The repsr-goes on to add that the righting in Kashmir will escalate significantly and terrorism *ill expand jnto the rest of India.

to Questions

(c) Government are aware of the existence of training camps both in Pakistan as well as Pakistan Occupied Kashmir (POK). Their number and location, however, vary from time to Ume. It is not possible to estimate the precise number of persons who may be receiving training in such camps.

(cl) Government have intensified surveillance and patrolling along the bordir/LOC to prevent infiltration. Government remain vigilant about activities detrimental to national seetvritv and take all measures to safeguard it.

Na'ioiial Policy on food Processing

181. SHRI KRISHNA KUM \K BIRLA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

fa) whether Government propose to formulate a national policy on food processing in the country;

(b) if so, whether the comments of the Agriculture and Commerce Ministries ar_e delaying in 'mplemen-ting the national policy on food processing;

fc) if so. the reasons iVerefor; and

fd> bv wher it is likely to be implemented?

THE M1NISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) No, Sir. The second second

(c) Does not arise.

(d) The Ministry has prepared a framework for developing national policy on food processing industries and is now taking steps to hold consultation with sister Ministries, State